

**ANNEXURE-A**

**DECLARATION OF ASSETS OF  
Hon'ble Mr. Justice Sanjay Vashisth  
His Spouse and Dependant(s)  
[As on 10.05.2023]**

<b>1. ALL IMMOVABLE PROPERTIES HELD INDIVIDUALLY OR JOINTLY:</b>			
		<b>Description &amp; Location</b>	<b>Remarks if any/ Year of acquisition</b>
<b>1.1</b>	<b>Self</b>	Plot No. 2126, Sector 21, Panchkula. [size 10 Marlas]	Residential. Purchased in an e-uction in July, 2020, conducted by Haryana Shehri Vikas Prahikaran, Haryana, valuing about Rs.1.65 crores at the time of purchase.
<b>1.2</b>	<b>Spouse</b>	Flat No. A-302, GH-I (BMD), Sector 23, Panchkula. [size about 2200 Sq.ft. super area]	Share/ Membership/ Allotment was made in the year 2008, valuing about Rs. 22 lacs at the time of acquisition.
<b>1.3</b>	<b>Dependant(s):</b>		
<b>1.3.1</b>	<b>Father</b>	i. Land, measuring in the revenue estate of village Hetampura, District Bhiwani (Haryana) [size 22 Kanals]	Agricultural (Ancestral property).
		ii. Gair-mumkin plot in the revenue estate of village Hetampura, District Bhiwani (Haryana) [ size 1 Kanal 1 Marla]	Residential (Ancestral property).
		iii. House No. 182, Vikas Nagar, Bhiwani (Haryana) [size 500 Sq. Yards]	Plot was purchased in 1990, for Rs.15000/- approx & house was constructed in the year 1993.
<b>1.3.2</b>	<b>Mother</b>	House No. 196, Sector 8, Ambala (Haryana) [size 172 Sq. Yards]	Built up house was purchased in 2021.
<b>2. DETAILS OF MOTOR VEHICLES:</b>			
		<b>Make/year</b>	<b>Remarks if any/Year of acquisition.</b>
<b>2.1</b>	<b>Self</b>	i. Maruti A-Star (Petrol) – 2010	Purchase value about Rs.4,00,000/- in 2010.
		ii. Altis Corolla (Diesel) – 2012	Purchase value about Rs.13,00,000/- in 2012.
		iii. Innova Crysta (Diesel) – 2016	Purchase value about Rs.15,00,000/- in 2016.
<b>2.2</b>	<b>Spouse</b>	-Nil-	
<b>2.3</b>	<b>Dependant(s):</b>		
<b>2.3.1</b>	<b>Father</b>	i. Hero Honda Splender Motor Cycle - 2009	Purchase value about Rs.40,000/- in 2009.

		ii. Maruti Desire - 2012	Purchase value about Rs.7,50,000/- in 2012
2.3.2	Mother	-Nil-	
<b>3. <u>ORNAMENTS &amp; OTHER VALUABLES:</u></b>			
		<b>Approximate Total Weight</b>	<b>Remarks if any.</b>
3.1	Self	Gold ornaments, i.e. Ring & chain, weighing about 250 grams; and one Dimond ring.	Acquired at the time of marriage and purchased from time to time.
3.2	Spouse	Gold ornaments, weighing about 750grams; Silver in the shape of ornaments, coins & utensils, weighing 2Kgs. approx.; one Dimond Set; and two Dimond Rings.	<i>Istridhan</i> and purchased from time to time.
3.3	<b>Dependant(s):</b>		
3.3.1	Father	One Gold ring weighing about 05 grams.	
3.3.2	Mother	Gold ornaments, weighing about 100grams, & Silver ornaments, weighing 300 grams approx.	<i>Istridhan</i> and purchased from time to time.
<b>4. <u>BANK DEPOSITS, FIXED DEPOSITS, SHARES/ PUBLIC PROVIDENT FUND, GENERAL PROVIDENT FUND, DEBENTURES/ MUTUAL FUNDS, ETC.:</u></b>			
		<b>Description &amp; Value</b>	
4.1	Self	i. Saving Bank A/c (Salary Account) in SBI, High Court Branch, Chandigarh.	Rs. 9,28,842/-
		ii. Saving Bank A/c in SBI, High Court Branch, Chandigarh.	Rs.2,97,453/-
		iii. Joint Account with Spouse in ICICI Bank, Sector 11, Panchkula.	Rs. 25,000/-
		iv. Joint Account with Spouse in Punjab National Bank, Sector 5, Panchkula.	Rs. 5,500/-
		v. Saving Bank A/c in Indian Bank, Sector 11, Panchkula.	Rs. 17,000/-
		vi. Joint FDR against Locker in Punjab National Bank, Sector 5, Panchkula.	Rs. 20,000/-
		vii. PPF A/c in Post Office, Sector 8, Panchkula.	Rs.15,74,850/-
		viii. GPF Contribution (upto 31.05.2023) [interest yet to accrue].	Rs. 4,98,500/-
		ix. SBI Flexicap Mutual Fund (Current value as on 14.05.2023)	Rs.5,904/-
		x. Sundaram Multi Cap Mutual Fund (Current value as on 14.05.2023)	Rs. 21,459/-
4.2	Spouse	i. Saving Bank A/c in SBI, Sector 8, Panchkula.	Rs.7,597/-
		ii. Joint Account with Spouse in ICICI Bank, Sector 11, Panchkula.	Rs. 25,000/-
		iii. Joint Account with Spouse in Punjab National Bank, Sector 5, Panchkula.	Rs. 5,500/-

		iv. PPF A/c in Post Office, Sector 8, Panchkula.	Rs.15,24,019/-
		v. Joint FDR against Locker in Punjab National Bank, Sector 5, Panchkula.	Rs. 20,000/-
<b>4.3</b>	<b>Dependant(s):</b>		
<b>4.3.1</b>	<b>Father</b>	i. Savings A/c in SBI, Vikas Nagar Branch, Bhiwani.	Rs.85,000/- approx.
		ii. FDR in SBI, Vikas Nagar Branch, Bhiwani.	Rs. 15,000/-.
		iii. Savings A/c in SBI, Mini Secretariat Branch, Bhiwani.	Rs. 8,500/- approx.
		iv. FDR in SBI, Mini Secretariat Branch, Bhiwani.	Rs.1,00,000/-.
		v. Joint Savings A/c with spouse in Punjab National Bank, Near Red Cross Office, Bhiwani.	Rs.12,000/- approx.
		vi. PPF A/c in SBI, Main Branch, Bhiwani.	Rs.63,00,000/- approx.
		vii. Friendly loan, advanced to a family friend in 2023 – amount paid by cheque.	Rs. 4,00,000/-
<b>4.3.2</b>	<b>Mother</b>	i. Savings A/c in SBI, Vikas Nagar Branch, Bhiwani.	Rs. 26,000/- approx.
		ii. FDR in SBI, Vikas Nagar Branch, Bhiwani.	Rs. 40,000/-.
		iii. Joint Savings A/c with spouse in Punjab National Bank, Near Red Cross Office, Bhiwani.	Rs.12,000/- approx.
		iv. PPF A/c in SBI, Main Branch, Bhiwani.	Rs.63,00,000/- approx.

Place: Chandigarh

Date: 15.05.2023

(SANJAY VASHISTH)  
JUDGE